

(2022) 04 ITAT CK 0121

Income Tax Appellate Tribunal (Delhi C Bench)

Case No: Income Tax Appeal No. 8148/DEL/2018

M/S Heritage Holidays
Pvt. Ltd

APPELLANT

Vs

Deputy Commissioner
Of Income Tax

RESPONDENT

Date of Decision: April 29, 2022

Acts Referred:

- Income Tax Act, 1961 - Section 68, 154

Hon'ble Judges: R.K. Panda, (AM); N. K. Choudhry, J

Bench: Division Bench

Advocate: G.S. Kohli, Hemant Gupta

Final Decision: Partly Allowed

Judgement